

ITEM NO.807

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1022/1989

ALL INDIA JUDGES ASSOCIATION & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 15-09-2025 This petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K. VINOD CHANDRAN
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Petitioner(s) :

Mr. Siddharth Bhatnagar, Sr. Adv. (A.C.)
Mr. Ankit Yadav, AOR
Mr. Aditya Sidhra, Adv.
Ms. Shivangi Gulati, Adv.
Ms. Aastha Harshwal, Adv.

For respondent(s)/
Applicant(s)

Ms. Rita Gupta, Adv.
Mr. M.K. Maroria, Adv.

Mr. Kunal Chatterji, AOR
Ms. Maitrayee Banerjee, Adv.
Mr. Rohit Bansal, Adv.
Mr. Varij Nayan Mishra, Adv.

UPON being mentioned, the Court made the following
O R D E R

As prayed, list IA No. 230675 of 2025 in W.P(C) No. 1022 of
1989 on 17.09.2025.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
ASSISTANT REGISTRAR